

1	2	3	4	5	6	7	8	9
22.	Nagaland	13	92.76	54.75	6	56	56	82.46
23.	Orissa	9	488.93	411.72	84	88	164	23.38
24.	Pondicherry	5	98.89	96.92	49	9	44	4.49
25.	Punjab	3	156.50	116.44	25	4	25	1.11
26.	Rajasthan	5	366.75	291.00	190	60	250	114.41
27.	Sikkim	3	189.00	157.20	28	117	145	79.00
28.	Tamilnadu	30	370.45	245.08	151	69	220	289.47
29.	Tripura	8	583.91	495.11	95	118	213	40.05
30.	Uttar Pradesh	0	0.00	0.00	0	0	0	0.00
31.	West Bengal	11	904.60	729.07	1113	276	1389	1.77
Total		199	9630.71	7289.89	6611	1887	8490	4129.52

**Socio-Economic Condition of SCs/STs**

2141. SHRI NEPAL CHANDRA DAS: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have formulated any programme for improving the socio-economic condition of the Scheduled Castes and Scheduled Tribes living below the poverty line during the last eight months upto January 31st, 1999;

(b) if so, the details thereof; and

(c) the amount earmarked for the implementation of these programmes?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) No, Sir. However, all earlier schemes were reviewed and revised during this period and are being effectively implemented.

(b) and (c) Does not arise.